

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 01/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/31/2016
NAME OF THE PETITIONER(S) : P.K.Sudheer and 5 others
NAME OF THE RESPONDENT(S) : Sreekrishnapuram Hospitals Private Ltd and 11 others
UNDER SECTION : 111, 397, 398, 402, 403, 406 & 237 r/w Sch XI

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

| | | | |
|---|----------------------------------------------|------------------------|--------------------------|
| 1 | S. NARASIMHAN | For R 4 & 6 | S. Narasimhan 11/2/17 |
| 2 | SANDEEP Kumar. | For. Petitioner | |
| 3 | ROHAN RAJASEKHARAN for S.R. RAJUNATHAN | Counsel for R1 - R3 | ROH.R |

ORDER

Shri Sandeep Kumar, counsel for petitioner present. Shri Rohan Rajasekharan, counsel for R1 to R3 and Shri S Narasimhan, counsel for R4 to R6 are present. Counsel for petitioner filed an affidavit showing proof of effecting service of notice on R13. Counsel for R1 to R3 undertakes to file vakalat and also file counter on behalf of R13. Time extended at request. Put up on **22.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)